		<u> </u>	2	
Sl.No.	Place	State	Power of FM Transmitter	
107.	Balurghat	West Bengal	10 kW	
108.	Bardhwan	West Bengal	10 kW	
109.	Cooch Behar	West Bengal	10 kW	
110.	Darjeeling	West Bengal	10 kW	
111.	Kurseong	West Bengal	10 kW	
112.	Basanti	West Bengal	100 Watt	

[8 December, 2015]

Unstarred Questions 277

Statement-II

AIR CODE

Broadcasting on All India Radio by individuals will not permit the following:

(i) Criticism of friendly countries;

Written Answers to

- (ii) Attack on religion or communities;
- (iii) Anything obscene or defamatory;
- (iv) Incitement to violence or anything against maintenance of law and order,
- (v) Anything amounting to contempt of Court;
- (vi) Aspersion against the integrity of the President, Governors and the Judiciary;
- (vii) Attack on a political party by name;
- (viii) Hostile criticism of any State or the Centre; and
- (ix) Anything showing disrespect to the Constitution or advocating change in the Constitution by violent means (but advocating changes in a constitutional way should not be debarred).

Earning from auction of FM Radio

1102. SHRI DEVENDER GOUD T.: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the amount that Government has got from first and second phase of FM auctions, phase-wise and city-wise;
- (b) whether it is a fact that Government is working on third phase of FM auctions; and
- (c) whether it is also a fact that Crisil has estimated Rs.5,000 crores through third phase of auctions, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE):

- (a) Details of amount received from first and second phase of FM auctions, phase wise and city-wise are given in the Statement-I and II, respectively (See below).
- (b) An e-auction of first batch of private FM radio Phase-III comprising 135 channels in 69 Phase-II existing cities commenced on 27th July, 2015 and completed on 8th September, 2015 after 125 rounds of bidding.
- (c) The basis of estimation of revenue through third phase of auctions, made by Crisil is not available in this Ministry.

Statement-I

Details of amount received from auctions in phase-I

Sl.No.	Cities Name	Amount Received (in ₹)
1.	Agra	1000000
2.	Allahabad	1000000
3.	Ahmedabad	7500000
4.	Aurangabad	1000000
5.	Bangalore	25000000
6.	Bhopal	2000000
7.	Bhubneshwar	1000000
8.	Kolkata	50000000
9.	Chandigarh	2500000
10.	Chennai	55000000
11.	Cochin	2500000
12.	Coimbatore	2500000
13.	Cuttack	1000000
14.	Delhi	68750000
15.	Guwahati	2000000
16.	Hyderabad	11250000
17.	Indore	1000000
18.	Jabalpur	1000000
19.	Jaipur	2500000

Sl.No.	Cities Name	Amount Received (in ₹)
20.	Jallandhar	2500000
21.	Jamnagar	1000000
22.	Kanpur	2500000
23.	Lucknow	7500000
24.	Ludhiana	2500000
25.	Madurai	2500000
26.	Mumbai	62500000
27.	Mysure	1000000
28.	Nagpur	2500000
29.	Panaji	5000000
30.	Patna	5000000
31.	Pune	15000000
32.	Raipur	1000000
33.	Rajkot	1000000
34.	Shillong	1000000
35.	Srinagar	2500000
36.	Tiruchy	2500000
37.	Tirunelveli	1000000
38.	Thiruvananthapuram	2500000
39.	Varanasi	1000000
40.	Vishakhapatnam	7500000
	Total	377000000

Statement-II

Details of amount received in phase-II auctions

Sl.No.	Cities Name	Amount Received (in ₹)
1.	Agartala	1620000
2.	Agra	75710140
3.	Ahmedabad	351255500
4.	Ahmednagar	9085002
5.	Aizawl	1207000

Sl.No.	Cities Name	Amount Received (in ₹)
6.	Ajmer	13800090
7.	Akola	3310000
8.	Aligarh	2700090
9.	Allahabad	35000590
10.	Amritsar	78610090
11.	Asansol	27055090
12.	Aurangabad	42459000
13.	Bareily	5400090
14.	Bengaluru	851820094
15.	Bhopal	109959990
16.	Bhubaneshwar	18675090
17.	Bikaner	2700090
18.	Bilaspur	4720002
19.	Chandigarh (UT)	261210590
20.	Chennai	486803890
21.	Coimbatore	191500000
22.	Delhi	1111261094
23.	Dhule	2160000
24.	Daman	1105002
25.	Gangtok	5307101
26.	Gorakhpur	1800000
27.	Gulberga	20105900
28.	Guwahati	12291090
29.	Gwalior	25595990
30.	Hissar	16514490
31.	Hyderabad	467111390
32.	Indore	142520890
33.	Itanagar	1303000
34.	Jabalpur	47491000
35.	Jaipur	258060955
36.	Jalandhar	92500090

Sl.No.	Cities Name	Amount Received (in ₹)
37.	Jalgoan	6860100
38.	Jammu	10107090
39.	Jamshedpur	25015990
40.	Jhansi	2700090
41.	Jodhpur	45007090
42.	Kannur	57626135
43.	Kanpur	165615090
44.	Karnal	16110000
45.	Kochi	276120511
46.	Kolhapur	44200000
47.	Kolkata	235611294
48.	Kota	14290090
49.	Kozhikode	111200100
50.	Lucknow	241055000
51.	Madurai	167112000
52.	Mangalore	64210590
53.	Mumbai	733961094
54.	Muzaffarpur	1510000
55.	Mysore	62231990
56.	Nagpur	116055100
57.	Nanded	2501000
58.	Nasik	61159000
59.	Panaji	42168990
60.	Patiala	35310090
61.	Patna	51300000
62.	Puducherry	85910990
63.	Pune	254255100
64.	Raipur	58710004
65.	Rajahmundry	21101030
66.	Rajkot	78759590

Sl.No.	Cities Name	Amount Received (in ₹)
67.	Ranchi	17650989
68.	Rourkela	3370090
69.	Sangli	5536000
70.	Shillong	3014000
71.	Shimla	25840090
72.	Sholapur	8620990
73.	Siliguri	21055721
74.	Srinagar	6120090
75.	Surat	96120990
76.	Thiruvananthapuram	149421489
77.	Thrissur	88494499
78.	Tiruchi	81500500
79.	Tirunelveli	19700160
80.	Tirupati	56750990
81.	Tuticorin	30001400
82.	Udaipur	18377090
83.	Vadodara	136319890
84.	Varanasi	50800000
85.	Vijayawada	133020000
86.	Vishakapatnam	120139990
87.	Warangal	16625460
**************************************	Total	8955985996

Complaints with Broadcasting Content Complaints Council

1103. SHRI A. K. SELVARAJ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Broadcasting Content Complaints Council has found that the highest number of complaints has to do with a category called harm and offence which accounted for 39 per cent of the total complaints covering a swathe of issues like portrayal of persons with disabilities, ill treatment of animals and stereotyping of women. If so, the details thereof;